

### उद्योगों को प्रोत्साहन

1528. श्री राम चन्द्र विकल : क्या औद्योगिक विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) उनकी अध्यक्षता में केन्द्रीय उद्योग सलाहकार परिषद् की मई, 1971 में हुई बैठक में उद्योगों के प्रोत्साहन देने के क्या निर्णय लिये गये हैं ; और

(ख) उक्त परिषद् के सदस्यों के नाम क्या हैं ?

औद्योगिक विकास मंत्रालय में उपमंत्री (श्री सिद्धेश्वर प्रसाद) : (क) सम्भवतः आशय उद्योगों की केन्द्रीय सलाहकार परिषद् की स्थाई समिति जिमकी बैठक 12 मई, 1971 को हुई थी मे है। बैठक में जिन विषयों पर विचार-विमर्श किया गया वे (1) लाइसेंस नीति का सरलीकरण करने (2) औद्योगिक विकास अनुसन्धान से सम्बन्धित थे बैठक में उक्त विषयों के सम्बन्ध में सामान्य विचार त्रिनिमय किया गया। बैठक में विचारित कुछ महत्वपूर्ण विषयों में औद्योगिक लाइसेंस देने में होने वाला विलंब कम करना सम्बन्धित प्राधिकारियों द्वारा लाइसेंस आवेदनों के विभिन्न पहलुओं का समकालिक निपटान उदाहरणार्थ पंजीगत वस्तुओं का आयात विदेशी सहयोग आदि उपयुक्त मार्गदर्शी सिद्धांतों और कसौटियों का निर्धारित करना और साथ-साथ स्वीकृति सुलभ कराने के आधार निश्चित करना, जानकारी का आयात करना, देशी औद्योगिकी (तकनोलोजी) को विकसित करना, विदेशी सहयोग, अनुसन्धान और विकास के लिये प्रोत्साहन देना आदि थे। बैठक में दिये गये सुझाव सरकार की जानकारी में है और आवश्यक होने पर उपयुक्त कार्यवाही की जायेगी।

(ख) उद्योगों की केन्द्रीय सलाहकार परिषद् की स्थायी समिति के गठन सम्बन्धी जान-

कारी देने वाला एक विवरण सभा पटल पर रखा जाता है। [ग्रन्थालय में रख दिया गया। देखिये संख्या LT—346/71]

### मेरठ में एक आयकर अधिकरण बेंच की स्थापना

1529. श्री रामचन्द्र विकल : क्या विधि और न्याय मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मेरठ में एक आयकर अधिकरण बेंच की स्थापना करने के बारे में मेरठ जिले के नागरिकों का एक प्रतिनिधि-मंडल उनको मिला था ; और

(ख) यदि हां, तो उनकी मांग पूरी करने के लिये केन्द्रीय सरकार का क्या कार्यवाही करने का विचार है ?

विधि और न्याय मंत्रालय में राज्य-मंत्री (श्री नीतिराज सिंह चौधरी) : (क) जी नहीं।

(ख) मेरठ में आयकर अपील अधिकरण की न्यायपीठ स्थापित करने का प्रश्न विचाराधीन है।

### Thefts, Chain Pulling, etc. in Railways

1530. SHRI JYOTIRMOY BOSU :  
SHRI SAROJ MUKHERJEE :

Will the Minister of RAILWAYS be pleased to state :

(a) whether the number of thefts in running trains, thefts of overhead wiring, stoppage of trains by alarm chain pulling and the number of occasions on which the Railway Protection Force had failed to save Railway properties, showed alarming increase in 1970-71 as compared to 1969-1970 ;

(b) if so, the total number of such instances category-wise during that period ;

(c) the estimated loss suffered by Government as a result thereof ; and

(d) the steps taken by Government to arrest the alarming increase in such incidents ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA): (a) Yes, there has been some increase.

(b) to (d). A statement is laid on the Table of the House. [Placed in Library. See No. LT—347/71].

**Production and Export of Shoes by Bata Company (P) Ltd., Batanagar (West Bengal**

1531. SHRI JYOTIRMOY BOSU : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) the value of production of shoes by the Bata Shoe Company (P) Ltd., Batanagar (West Bengal) between 1968 and 1970 and the share of the company in the total production of shoes in the organised sector at present ;

(b) the country-wise value of exports of shoes by the Company, year-wise, during the last three years and the share of the Company in the total export of shoes from India at present ;

(c) the target of shoe exports, in value as well as in number of pairs, by India for the current year and the estimated share of the Bata Shoe company in the total anticipated export during this year ; and

(d) whether any export supply has been rejected ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD):

(a) The value of production of footwear by M/s Bata Shoe Company (P) Limited, Batanagar in the last three years was as under :—

Year	(Value in Rs. lakhs)
1968	2264.2
1969	2254.5
1970	2041.8

The share of this company in the total production of footwear in the organised sector during 1970 was about 55%.

(b) No company-wise statistics of export of footwear are maintained. A statement containing the country-wise value of export of shoes by Bata Shoe Company as

furnished by the company itself is laid on the Table of the House. [Placed in Library. See No. LT—348/71]. The share of the company with respect to the total exports of the country during January to November, 1970 was about 37%.

(c) The exports target of shoes for the year 1971-72 is fixed at Rs. 16.27 crores of which Bata Shoe Company expects to effect exports to the tune of Rs. 4.70 crores during 1971.

(d) No, Sir. However, according to the firm some export business had been lost due to their inability to meet the price and delivery requirements.

**Cost of Power Generation in Comparison to other Countries**

1532. SHRI JYOTIRMOY BOSU : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) the cost of generation (per unit) of (1) hydro-electric power, (2) thermal power and (3) nuclear power in India.

(b) the comparative cost of generation of each category of power in the U.S.A., Canada, the U.K. and the U.S.S.R. ; and

(c) whether compared to those countries, our generation cost is higher and if so, the factors responsible for the same ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B. N. KUREEL) : (a) and (b). The required information is given in the attached statement.

(c) Yes, Sir. The reasons for lower cost of power generation in foreign countries are :

- (i) lower plant cost ;
- (ii) economies of scale by use of much larger sizes of generating units ;
- (iii) use of modern techniques in management and operation of power stations ; and
- (iv) large scale transport of fuel by unit trains and pipelines.